

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 09
(IB)-1362(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd. ...

Vs

Jyoti Buildtech Pvt. Ltd. ...

Applicant/Petitioner

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 02.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Vinod Chaurasia, Advocate

ORDER

IA-873(PB)/2021:-

Issue notice to the respondent to file reply within ten days hereof.

List on 16.03.2021.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)